## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 128/397-398/NCLT/AHM/2016 (New) CP No. 55/397-398/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Avni Dharmesh Patel

V/s.

Venus Procon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

2. Altest Falan pcs.

PETITIONFR

## **ORDER**

Learned PCS Mr. Jalal Alkesh present for Petitioner. Learned Advocate Mr. J M Shah present for Respondents.

Respondent counsel represented that due to ill health he could not file detailed reply.

Respondent shall file reply within two weeks serving a copy in advance to other side.

Petitioner shall file rejoinder within one week serving a copy in advance to other side.

List the matter on 05.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL